1469

year due to (a) floods, (b) students' agitations (c) labour strikes; and (d) communal riots?

THE DEPUTY MINISTER IN THE MINISTRY HOME AFFAIRS (SHRI K. RAMASWAMY) : The information is being collected.

CHIEF MINISTERS' CONFERENCE

- 60 I. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a conference of Chief Ministers of States took place in September,
- (b) if so, the main subjects taken up for discussion at the said conference; and
- (c) the steps ;o far taken to implement the recommendations made at the Conference?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The communal situation in the country was discussed by the Prime Minister and the Home Minister with the Chief Ministers of some States who were present in Delhi on September 26, 1969.
- (b) and (c) The administrative and other arrangements and measures to deal with communal activities in order to (i) prevent build up of communal illwill or tension (ii) deal firmly with early manifestations of tension or trouble and (iii) promote communal harmony, were reviewed.

STUDENTS' PARTICIPATING IN POLITICS

- 602. SARDAR HARCHARAN SINGH DUGAL Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :
- political minded and are participating agitations, movements, etc.
- (b) whether it is a fact that a large number of students are often prosecuted have to undergo imprisonment taking part in movements, etc:
- (c) if so, whether this wiH in any way affect their prospects for entering Government service and future and if so to what extent; and

(d) what steps Government propose to take to discourage the student community participating in political agitations, etc. in future?

to Ouestions

- THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K. R.V. RAO): (a) Yes. Sir.
- (b) and (c) It is true that students have been occasionally prosecuted and pun; hed for violating the law of the land. It is presumed that they do so with full knowledge of the consequences of such action, including their prospects of entering into Government service or future career.
- (d) Government cannot do anything to discourage the student comm; ni ty from participating in political life. It 1, for the political parties themselves to take suitable steps in the matter.

INDISCIPLINE AMONG STUDENTS

- C03. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether Government are aware the growing indiscipline among students in the country;
- (b) whether it is a fact that this has badly affected the standard of education in the educational institutions: and
- (c) if so, what is Government's assessment of the nituation and what steps are being taken to check growing indiscipline among students?
- THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K. R.V. RAO): (a) and (b) It is true that unrest among students has been increasing in recent years and that it does make a contribution to a deterioration in the standards of education.
- (cf) To the extent resources permit efforts are being made to mitigate some of the factors that contribute to (a) whether Government are aware of the student unrest. Among these, mention might be made of fact that student., are increasingly becoming the establishment of joint committees of teachers and in students to discuss problems of common interest, greater involvement of students in university life, the organisation of programme of national service, improving amenities and facilities in institutions of higher education, striving to create more employment opportunities, etc. It must be admitted, however, that I a the political struggles, major attack on this complex problem j which is due to a variety of cultural

economic, educal onal, political and social factors needs an immense, persistent and determined orga aisational and financial effort which it hat not yet been possible to develop.

EMPLOYMENT OR ENTED EDUCATION IN THE COUNTRY

- 604. SARDAF HARGHARAN SINGH DUGAL: Will he Minister of EDUCATION AND YOUTH SERVICES be pleased to state
- (a) whether th :re is any specific proposal under Government's consideration to change the present system of education in the country so as to n ake it more employment oriented;
- (b) if so, the details of the measures to be adopted in this regard; and
- (c) the way in which they are proposed to be implemented?

THE MINIS! ER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) (a) to (c) It is proposed to initiate pilot projects in selected areas to try out meanii gful experiments in these fields. The detail; of the scheme are being worked out.

साम्बदायिक दंगें 605. श्री निरंशन वर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) 1 जनवरी, 1969 से देण के किन किन स्थानों और क्षेत्रों में साम्प्रदायिक दंगे हुए हैं; और
- (ख) इन दंगों की शुरुआत किसने की और उनके कारण कितनी हानि हुई?

COMMUNAL RIOTS

605. SHRI NrRANJAN VARMA: V/ill the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the areas and the places in the country where communal riots have taken place since 1st January, 1969; and
- (b) who initiated these riots and what was the loss caused thereby?]

गृह-कार्यं संत्रालय में राज्य मंत्री (श्री विद्या-चरण शुक्ल): (क) तथा (ख) राज्य सरकारों से प्राप्त सुचना के जाधार पर एक विवरण संजयन है जिसमें 1 जनवरी, 1969 से देश में हुए साम्प्रदायिक दंगों के स्थान तथा उनसे सम्पत्ति को हुई क्षति बताई गई है ।

विवरण

ऋ० राज्य/स सं० क्षे	ांघ राज्य त्र	क्षेत्र/स्थान जहां साम्प्रदायिक घटनाएं हुई	सम्पत्ति को हुई अनु- मानित क्षति
1. आन्ध्र प्रदे		चारमीनार क्षेत्र (हैदराबाद शहर)	. 48,500 रुपये
2. मध्य प्रदेष	τ ,	बुदनगर इन्दौर विदीशा सेनधवा अहमदपुर	व्यौरा प्रत्याशित है ।
3. मैसूर		हुबली शहर रामनगरम् नगर	69,632 हमये 13,875 रुपये
4. उड़ीसा		केन्द्रापाड़ा नगर (कटक)	1,79,000 रुपये
5. राजस्थान		कोटा जिले में कथून नगर	गू न्य
6. उत्तर प्रदे	रा .	मऊनाथ भंजन, आजमगढ़ जिला	कोई अनुमान उपलब्ध नहीं है ।